

till 15th November, 1988. Apart from the fact that, there was a lot of confusion when only some subscribers were supplied with these copies and suddenly the distribution was suspended; now it has been suspended indefinitely. From the reply also, it appears that further distribution will start after the MTNL has collected about two lakh directories. Nobody knows when that is going to be done.

This contract appears, as stated in the reply, not to have been fulfilled only due to non-availability of paper. Now, it is clear that the contract has been given to a wrong party and he has not been able to supply the copies in time. A very few copies have been supplied and still there is the non-availability of paper. That means, he is not in a position to fulfil the contract at all.

Will the hon. Minister take firm action against those who recommended the name of this contractor.

[*Translation*]

SHRI BIR BAHADUR SINGH: Sir, contract is given to the companies on the basis of lowest quotations. It is given in accordance with the rules. No favour is shown to any party.

As far as the delay in supply of directory is concerned I have already explained that delay is caused owing to non-availability of paper. As the hon. Member mentioned that some directories have been supplied and further supply has been stopped. In this

connection, I may tell you that distribution work of directory is being resumed again. Now about two lakhs directories are available with us. The Contractor has been warned that it should not happen in future. If such delay is occurred in future also the appropriate action will be taken according to rules.

SHRI DHARAM PAL SINGH MALIK: Whether the problem of paper has been solved now? Whether the paper is being imported from foreign countries.

SHRI BIR BAHADUR SINGH: They have got manufactured the paper in the country itself.

[*English*]

Solar Power Units

*254. SHRIMATI PRABHAWATI GUPTA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages in the country where solar power units are working, State-wise;

(b) the steps being taken to encourage people in this regard; and

(c) the assistance given by Government to the States therefore?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c). A statement is given below.

STATEMENT

(a) 4,354 villages and hamlets have already been provided with solar photovoltaic street lights as a measure of initial electrification upto 30th September, 1988 as given below:

<i>S.No.</i>	<i>State/UT</i>	<i>No. of villages/hamlets provided with street lights (as on 30.9.1988) (Provisional)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	1,894
2.	Andaman & Nicobar Islands	89
3.	Arunachal Pradesh	14
4.	Assam	9
5.	Bihar	7
6.	Goa	3
7.	Gujarat	265
8.	Himachal Pradesh	153
9.	Jammu & Kashmir	13
10.	Karnataka	90
11.	Kerala	29
12.	Madhya Pradesh	162
13.	Maharashtra	500
14.	Manipur	1
15.	Meghalaya	3
16.	Mizoram	4
17.	Nagaland	33
18.	Orissa	206

1	2	3
19.	Rajasthan	322
20.	Tamil Nadu	137
21.	Tripura	19
22.	Sikkim	13
23.	Uttar Pradesh	223
24.	West Bengal	164
25.	Lakshadweep	1
	TOTAL	4,354

In addition, installation of 533 number of community lighting and TV systems have also been taken up in a number of villages in the country. About 900 solar water pumping systems have also been supplied to institutional and individual users for drinking water supply and small scale irrigation. A few solar photovoltaic power plants of capacities between 1 to 7 KW have also been set up in villages in Andhra Pradesh, Goa, Gujarat, Karnataka, Lakshadweep, Tamil Nadu, Tripura and Uttar Pradesh on an experimental basis. Two large size plants (20 to 25 KW capacities) are under installation in Haryana and Orissa.

(b) and (c). The Department of Non-Conventional Energy Sources is assisting the States in conducting survey of villages, preparing project reports and in implementing photovoltaic demonstration programmes. Under the programme, other types of assistance include supply of solar photovoltaic modules/systems, deployment, training etc. Party of the cost is met by the Central Government. To encourage people for using solar energy, several devices

based on solar energy are being installed and information is being disseminated.

SHRIMATI PRABHAWATI GUPTA: Hon. Mr. Speaker, Sir, the reply given by the hon. Minister is incomplete and misleading. The hon. Minister has not replied to my question. I had stated that our country can become self-sufficient in electricity by using solar energy as the alternative source of energy and thus we can meet the shortage of electricity but the reply given by the hon. Minister is misleading. My second question is as to what steps have been taken to encourage people in this regard? He has stated that some devices based on solar energy are being installed. I want to know their details. My third question is about the assistance provided by the Central Government to the States in respect of supply of solar energy. He has replied that a part of the cost will be met by the Central Government but it is not clear whether this one part is an 'ana', or it is a part of one hundred or it is 99 per cent or hundred per cent. I want to know as to what does he mean by 'a part'?

SHRI VASANT SATHE: Mr. Speaker,

Sir, I have replied to the question in the best manner. I could.

SHRIMATI PRABHAWATI GUPTA: Please read out the answer so that the people may know.

SHRI VASANT SATHE: I just read it the street light has been supplied to 4354 villages in the country through Solar photovoltaic system and the work of establishing community light and T.V. systems in 535 villages has been taken up. 900 solar water pumping systems have also been supplied. In reply, it has also been mentioned as to how much work to Solar Energy has been executed in the States with the names of those States. Again in the part (b) and (c) it has been mentioned that efforts are being made for its encouragement. As I have told earlier in this House that the solar energy is the only biggest and most important source to meet the shortage of energy otherwise we would not be able to supply energy in adequate quantity to our villages through any other medium. The solar energy is available in this country in abundance by the grace of God God Sun is kindly to us and we should take advantage of it and should make optimum use of the same.

As structural cost of the Solar-energy is very high we cannot exploit it commercially at present. I can say with full confidence that only the solar energy can meet the needs of the people of this country. If we get the cooperation of the House and if we get higher cost, then we can achieve success in this field otherwise, there is no other method to do it.

SHRIMATI PRABHAWATI GUPTA: Mr. Speaker, Sir, in response to my second supplementary question, the hon'ble Minister has repeated which has already been written in the answer itself. He said that a part of the cost is met by the Government. I wanted to know the clear meaning of 'a part',

whether it is 25 per cent or 99 per cent or 100 per cent. He should tell it precisely.

SHRI VASANT SATHE: I cannot teach mathematics to the hon. Member.

SHRIMATI PRABHAWATI GUPTA: But you should give a clear reply.

SHRI VASANT SATHE: The meaning of one is 1/4th part i.e. 25 per cent. What else could it be?

SHRI BASUDEB ACHARIA: Please teach mathematics.

SHRIMATI PRABHAWATI GUPTA: I want to know as to what amount is being spent on this item in the whole country and what is the contribution of the State Governments in it? How much amount has been spent in three year? Whether it was increased or it has remained the same? In the connection of Solar Energy you have rightly mentioned that the God Sun is merciful on us, I, therefore, wanted to know this.

SHRI VASANT SATHE: An amount of only 500 crore rupees has been earmarked for non-conventional sources for the whole natural energy field for the entire Five Year Plan which is quite inadequate. We have spent even 25 crores rupees on Solar Energy till now. This is a reality and I myself admit it. The Government is making efforts to generate power based on Solar Energy and a proposed to set up a project of 30 MW in Jodhpur has been cleared. If the adequate amount becomes available, a project will be completed and thus we will gain experience in setting up projects based on Solar Energy.

I request the hon. Member with folded hands not to become angry as I agree with her on this issue.

MR. SPEAKER: The hon. Minister is very afraid of your being angry.

SHRIMATI PRABHAWATI GUPTA: I am not angry

MR. SPEAKER: Madam, you should live happily.

SHRI MOHD. AYUB KHAN: Sir, you are aware of the fact that Rajasthan specially Seekar and Jhunjhunu of Shakhavati area are the most backward areas in the matter in so far as power is concerned.

MR. SPEAKER: There should be some one to plead.

SHRI MOHD. AYUB KHAN: Will the hon. Minister give an assurance about according sanction for setting up a Solar Energy power station in Sikar and Jhunjhunu.

MR. SPEAKER: He also wants to know as to why it was not sanctioned till today?

SHRI VASANT SATHE: If we are successful in commissioning a Solar Power Project in Rajasthan, then, I think we would be able to set up these solar power projects in Jhunjhunu and Sikar also.

[*English*]

SHRI E. AYYAPUREDDY: Out of 4354 villages, Andhra Pradesh stands first having 1894 villages. Practically, 50 per cent of the total villages which have gone in for solar energy are located in Andhra Pradesh. Even in the region of making use of bio-gas,

Andhra Pradesh stands first amongst all other States.

In view of the fact that Andhra Pradesh is foremost in making use of this non-conventional energy, will the government think of having a regional office of this Department—there is a great enthusiasm in Andhra Pradesh to make use of it—at Hyderabad?

SHRI VASANT SATHE: The Non-Conventional Sources of Energy has its departments in the States. Every State has a department for non-conventional sources of energy. There is no need of a separate department to be started by the central Government, because there is full coordination with the States Governments. Every State has its own energy system and we want to cooperate with the State Government. If we start a parallel thing, there might be unnecessary duplication. It is not necessary.

Sick Industrial Units

*255. DR. DATTA SAMANT: Will the Minister of INDUSTRY be pleased to state the number of small, medium and large scale industrial units in the country which are sick as on 30 September, 1988, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): A statement is given below: